

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA  
UNSTARRED QUESTION NO. 452  
TO BE ANSWERED ON 03.02.2021

CENTRAL SECTOR PROJECTS

452. SHRIMATI PRATIMA MONDAL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of Central sector projects being monitored by the Ministry along with the allocation of funds for such projects in the country, State-wise;
- (b) whether the Government has chalked out the completion schedule of these projects and if so, the details and the status thereof;
- (c) whether several projects in various States are running behind schedule resulting in cost/time -overruns;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the monitoring mechanism put in place by the Government to avoid the cost/time -overrun of these projects?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING  
(RAO INDERJIT SINGH)

(a) The Ministry of Statistics and Programme Implementation compiles data on time and cost overruns of on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above, on the basis of information provided by the project implementing agencies on the On-line Computerized Monitoring System (OCMS). As on 01.01.2021, a total of 1687 projects were on the monitor of this Ministry. The State wise details of Central sector projects being monitored by the Ministry is at Annexure-I.

(b) Yes sir, the Government has chalked out the completion schedule of each of Central Sector projects. The details and the status of these projects are available in the flash report at [www.cspm.gov.in/publications](http://www.cspm.gov.in/publications).

(c) Yes sir, several projects in various states are running behind schedule resulting in cost/time overruns.

(d) The details and the status of these projects are available in the flash report at [www.cspm.gov.in/publications](http://www.cspm.gov.in/publications). The reasons for time and cost overruns are project-specific, depend on a variety of technical, financial and administrative factors, and differ from project to project. However, as reported by the project implementing agencies on this Ministry's OCMS, the main reasons for increase in cost of the projects are: Under-estimation of original cost; Changes in rates of foreign exchange and statutory duties; High cost of environmental safeguards & rehabilitation measures; Spiraling land acquisition costs; Shortage of skilled manpower/ labor; Changes in Project scope; Monopolistic pricing by vendors of equipment services; General Price rise / inflation and Time Overruns and the main reasons for delay in timely completion of the Projects are: law and order problems, delay in land acquisition, delay in environment and forest clearances, funding constraints, rehabilitation and resettlement issues, local body / municipal permissions, utility shifting, contractual issues, etc.

(e) The monitoring mechanism put in place by the Government to avoid the cost/time overrun of these projects are : Periodic review of projects under PRAGATI through video conferencing by Hon'ble Prime Minister; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF  
LOK SABHA UNSTARRED QUESTION NO. 452 DUE FOR ANSWER ON  
03.02.2021

State wise details of central sector projects costing Rs.150 crore and  
above (As on 01.01.2021)

Sl.No	State	No. of Projects	Original Cost (Rs.in crore)	Anticipated Cost (Rs.in crore)
1	ANDHRA PRADESH	74	1,19,147.53	1,66,693.54
2	ARUNACHAL PRADESH	40	21,795.08	41,308.38
3	ASSAM	46	41,915.67	46,133.18
4	BIHAR	105	1,21,115.30	1,56,495.18
5	GOA	11	5,629.77	5,640.26
6	GUJARAT	58	86,586.94	97,799.93
7	HARYANA	42	30,149.37	32,670.16
8	HIMACHAL PRADESH	15	20,365.24	30,249.67
9	JAMMU AND KASHMIR	18	30,483.84	56,545.15
10	KARNATAKA	62	73,062.53	78,500.10
11	KERALA	21	37,063.23	41,659.56
12	MADHYA PRADESH	85	91,778.35	1,05,425.81
13	MAHARASHTRA	243	2,16,084.44	2,28,778.81
14	MANIPUR	4	5,785.67	13,535.85
15	MEGHALAYA	7	3,245.09	6,563.59
16	MIZORAM	13	7,757.62	11,706.32
17	NAGALAND	26	14,842.43	19,040.81
18	ODISHA	91	1,16,984.91	1,22,804.57
19	PUNJAB	28	14,921.05	18,022.94

20	RAJASTHAN	56	47,334.20	55,321.42
21	SIKKIM	9	3,476.73	10,883.48
22	TAMIL NADU	68	1,13,045.04	1,31,786.39
23	TRIPURA	7	2,076.64	2,259.45
24	UTTAR PRADESH	132	1,75,440.76	1,82,971.92
25	WEST BENGAL	78	66,850.06	84,903.63
26	A & N ISLANDS	9	2,888.63	2,893.59
27	CHANDIGARH	2	349.15	570
28	DELHI	37	90,924.18	92,955.69
29	PONDICHERRY	1	195	195
30	CHHATISGARH	44	78,072.89	89,205.29
31	JHARKHAND	44	62,432.53	68,421.43
32	UTTARAKHAND	32	34,539.29	46,026.02
33	TELANGANA	48	36,627.01	39,302.51
34	MULTI STATE	131	3,71,661.49	4,85,400.65
Total		1687	21,44,627.66	25,72,670.28